

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/46122/2026 ARBP/58/2026	M/S.EXCEL SECURITY AND ALLIED SERVICES PVT. LTD., BHUBANESWAR VS MANAGING DIRECTOR, M/S. ODISHA MINING CORPORATION LTD., BHUBANESWAR	NILAKANTHA JUJHARSINGH VS	// () //
2	D-BLAPL/30736/2026 BLAPL/10613/2026	HASYA KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PADWA /88 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2026
3	D-BLAPL/30743/2026 BLAPL/10614/2026	SUKADEB DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUNAKOTE /34 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2026
4	D-BLAPL/30747/2026 BLAPL/10615/2026	SIBA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /316 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000996/2026
5	D-BLAPL/30749/2026 BLAPL/10616/2026	PANKAJ PRASAD VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	TARBHA /261 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000087/2026
6	D-BLAPL/30750/2026 BLAPL/10617/2026	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /301 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000940/2026
7	D-BLAPL/30753/2026 BLAPL/10618/2026	MOHD. ARBAZ KHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	PHULBANI SADAR /169 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000129/2026
8	D-BLAPL/30664/2026 BLAPL/10619/2026	RAMACHANDRA NAHAK VS STATE OF ODISHA	DHARITRI MISHRA VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000025/2026
9	D-BLAPL/30760/2026 BLAPL/10620/2026	MADHAB KHEMUDU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
10	D-BLAPL/30763/2026 BLAPL/10621/2026	LALIT BERIHA VS STATE OF ODISHA	ABHAS MOHANTY VS	RENGALI (SAMBALPUR) /177 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2026
11	D-BLAPL/30236/2026 BLAPL/10622/2026	RAJENDRA BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /229 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000562/2026

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12	D-BLAPL/30405/2026 BLAPL/10623/2026	LATA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	INDUSTRIAL ESTATE PS /178 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000812/2026
13	D-BLAPL/30506/2026 BLAPL/10624/2026	RAMESH NATH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000019/2026
14	D-BLAPL/30768/2026 BLAPL/10625/2026	CHOTU SENDRIA @ CHHOTU SENDIRYA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	JHARSUGUDA SADAR /131 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000019/2026
15	D-BLAPL/30521/2026 BLAPL/10626/2026	AJIT LIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /144 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000040/2026
16	D-BLAPL/30547/2026 BLAPL/10627/2026	ASHOK KUMAR DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000288/2026
17	D-BLAPL/30787/2026 BLAPL/10628/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /75 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000047/2025
18	D-BLAPL/30769/2026 BLAPL/10629/2026	BUDHADEB MAHAKUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000081/2024
19	D-BLAPL/24495/2026 BLAPL/10630/2026	RAJESH LIMA @ PINKU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BAIDYANATHPUR /565 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000072/2025
20	D-BLAPL/26756/2026 BLAPL/10631/2026	BAIDHAR SISA VS STATE OF ODISHA	T.NARAYNA MURTY VS	PADWA /75 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000086/2026
21	D-BLAPL/28176/2026 BLAPL/10632/2026	SURESH PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /325 /2025 A.D.J.,KODALA(Ganjam) ST/0000130/2025
22	D-BLAPL/30771/2026 BLAPL/10633/2026	PREMANANDA NATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /151 /2025 A.D.J.,KHURDA(Khordha) ST/0000021/2026
23	D-BLAPL/29449/2026	RANJU @ RAMZU @ MIR RAMZAM ALI @ RAMJU MIR	SMRUTI RANJAN ROUT	KISSANNAGAR PS /178 /2026

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	BLAPL/10634/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000783/2026
24	D-BLAPL/29554/2026 BLAPL/10635/2026	DAKSHIN MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGLA /235 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0000920/2026
25	D-BLAPL/28906/2026 BLAPL/10636/2026	SANTOSH KUMAR BARIK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	NAYAPALLI P.S. /127 /2005 J.M.F.C.(III),BHUBANESWAR(Khordha) GR/0001538/2005
26	D-BLAPL/29770/2026 BLAPL/10637/2026	KALAPA PAWAN @ KALAPA PAVAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAYAGADA TOWN /184 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
27	D-BLAPL/30327/2026 BLAPL/10638/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	S.JYOTI PRAKASH VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000017/2026
28	D-BLAPL/30808/2026 BLAPL/10639/2026	RAJENDRA SETH @ DABLU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PUINTALA /374 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000027/2025
29	D-BLAPL/30775/2026 BLAPL/10640/2026	PRADEEP PANIGRAHI @ PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADABAZAR /137 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000227/2025
30	D-BLAPL/29940/2026 BLAPL/10641/2026	BANSHIDHAR @ BAINSHIDHAR SENAPATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /177 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000154/2024
31	D-BLAPL/30122/2026 BLAPL/10642/2026	SANJEEB ROUT VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000114/2026
32	D-BLAPL/30186/2026 BLAPL/10643/2026	MD.SAHANAWAZ HUSSAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SPL.TASK FORCE /24 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000710/2025
33	D-BLAPL/30777/2026 BLAPL/10644/2026	SANTOSH @ GANIA @ GANESWAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLANTHARA (BERHAMPUR) /403 /202 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000061/2023
34	D-BLAPL/30371/2026 BLAPL/10645/2026	KORRA RUPUNA @ KHARA RUPUNA VS	MANGU NANDY VS	PAPERMETLA P.S. /34 /2026 S.D.J.M.,MALKANGIRI(Malkangiri)

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35	D-BLAPL/30778/2026 BLAPL/10646/2026	STATE OF ODISHA SHARAT SETHY VS	AMITAV TRIPATHY VS	GR/0000575/2026 BOUDH /292 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000104/2026
36	D-BLAPL/30780/2026 BLAPL/10647/2026	STATE OF ODISHA CHAITANYA DIGAL VS	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000096/2026
37	D-BLAPL/30796/2026 BLAPL/10648/2026	STATE OF ODISHA KISAN PANDI VS	JYOTIRMAYA SAHOO VS	ORIENT /188 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000699/2026
38	D-BLAPL/30798/2026 BLAPL/10649/2026	STATE OF ODISHA ARUNA MALIK VS	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
39	D-BLAPL/30806/2026 BLAPL/10650/2026	STATE OF ODISHA PRASANT BEHERA @ PRASANTA BEHERA VS	JYOTIRMAYA SAHOO VS	ORIENT /188 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000699/2026
40	D-BLAPL/30819/2026 BLAPL/10651/2026	STATE OF ODISHA TRINATH @ BULA BEHERA @ TRINATH BEHERA VS	BIJAY KUMAR BEHERA VS	KHURDA MODEL /586 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000182/2026
41	D-BLAPL/30473/2026 BLAPL/10652/2026	STATE OF ODISHA SITARAM MAHATO VS	KULDEEP MOHANTY VS	BANDOMUNDA /58 /2026 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000015/2026
42	D-BLAPL/30690/2026 BLAPL/10653/2026	STATE OF ODISHA BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAIK VS	SURYAKANTA DWIBEDI VS	SAMBALPUR VIGILANCE /67 /2010 SPL. JUDGE (VIG),BOLANGIR(Balangir) TR/0000015/2013
43	D-BLAPL/30823/2026 BLAPL/10654/2026	STATE OF ODISHA(VIG.) CHITRASEN JENA @ CHITRA VS	JYOTIRMAYA SAHOO VS	ORIENT /188 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000699/2026
44	D-BLAPL/30824/2026 BLAPL/10655/2026	STATE OF ODISHA DHIRA @ PRAFULLA NAIK VS	JUGALA KISHORE PANDA VS	PALLAHARA /375 /2024 A.D.J.,TALCHER(Anugul) CT/0000179/2025
45	D-BLAPL/30825/2026 BLAPL/10656/2026	STATE OF ODISHA DHAKANE PANDURANG JAGDISH VS	KULDEEP MOHANTY VS	DARINGBADI /238 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000183/2026
		STATE OF ODISHA		

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46	D-BLAPL/30636/2026 BLAPL/10657/2026	PRADEEP @ PRADIP KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000016/2026
47	D-BLAPL/29448/2026 BLAPL/10658/2026	AMARESH KUMAR VS STATE OF ODISHA	PRADEEP TIWARI VS	CYBER CRIME AND ECONOMIC OFFEN 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000219/2026
48	D-BLAPL/30650/2026 BLAPL/10659/2026	JAGANNATH MAHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	MAHILA P.S. BUXIBAZAR /100 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000588/2026
49	D-BLAPL/30100/2026 BLAPL/10660/2026	SUNIL KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /97 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2025
50	D-BLAPL/30693/2026 BLAPL/10661/2026	SHREEKANTA KHASKEL @ RAJIB @ LADEN VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /86 /2021 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000139/2026
51	D-BLAPL/30719/2026 BLAPL/10662/2026	SUMANTA BHOI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	NIALI /585 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000155/2026
52	D-BLAPL/30882/2026 BLAPL/10663/2026	RAJESH KUMAR DEWANGAN VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000062/2026
53	D-BLAPL/31040/2026 BLAPL/10664/2026	RABI GAUTAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ / SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000056/2026
54	D-BLAPL/29460/2026 BLAPL/10665/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHANJANAGAR /767 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000034/2026
55	D-BLAPL/30166/2026 BLAPL/10666/2026	MOTILAL DIGAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	DASPALLA /200 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000074/2026
56	D-BLAPL/28325/2026 BLAPL/10667/2026	JUGAL KISHORE KALANDI VS STATE OF ODISHA	MANASI MOHAPATRA VS	CHAMPUA /345 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2026
57	D-BLAPL/29717/2026	SAGAR KUMAR @ SAGAR K	BIKASH KARNA	BOUDH /434 /2026

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	BLAPL/10668/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000127/2026
58	D-BLAPL/30648/2026 BLAPL/10669/2026	BACHAN DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHULBANI SADAR /190 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000138/2026
59	D-BLAPL/30711/2026 BLAPL/10670/2026	BALARAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000027/2024
60	D-BLAPL/30717/2026 BLAPL/10671/2026	KSHIRABDI CHANDRA NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /111 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000050/2026
61	D-BLAPL/31126/2026 BLAPL/10672/2026	SAROJ PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KEONJHAR TOWN /844 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khandagiri) GR/0001923/2025
62	D-BLAPL/30640/2026 BLAPL/10673/2026	SANJIB XALXO VS STATE OF ODISHA	SITIKANT MISHRA VS	SUNDARGARH TOWN /473 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000147/2025
63	D-BLAPL/30896/2026 BLAPL/10674/2026	GHASI GEMEL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /88 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2026
64	D-BLAPL/30635/2026 BLAPL/10675/2026	DEBANANDA BHUE VS STATE OF ODISHA	GHANASHYAM BANJI VS	BARGARH SADAR /319 /2025 A.D.J.,BARGARH(Bargarh) CT/0000013/2026
65	D-BLAPL/30898/2026 BLAPL/10676/2026	JAYARAM GEMEL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /88 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2026
66	D-BLAPL/30557/2026 BLAPL/10677/2026	RUJIT KANHAR VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000024/2026
67	D-BLAPL/30931/2026 BLAPL/10678/2026	PINTU PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHURDA SADAR /309 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000872/2026
68	D-BLAPL/30135/2026 BLAPL/10679/2026	CHUMBAN @ CHUMAN SAHU VS	AKSHAYA KUMAR SAHOO VS	REAMAL /296 /2026 J.M.F.C,REAMAL(Debagarh)

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69	D-BLAPL/30785/2026 BLAPL/10680/2026	STATE OF ODISHA HARIHAR PUROHIT VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	CT/0000600/2026 CUTTACK SADAR /511 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001122/2026
70	D-BLAPL/29597/2026 BLAPL/10681/2026	SANJAYA BEHERA @ KUNURI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /263 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000189/2026
71	D-CMP/46825/2026 CMP/1745/2026	NILAMANI SWAIN VS JAYAKRUSHNA PANDA	SAIBRATA RATH VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pu CS/0000906/2014
72	D-CMP/47364/2026 CMP/1746/2026	SUKANTA KAMILA VS NABAKRUSHNA KAMILA	BHABANI SANKAR DAS VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa IA/0000225/2026
73	D-CMP/47409/2026 CMP/1747/2026	KISHORE CHANDRA PATEL VS DIBYA KUMAR PATEL	SUMITRA MOHANTY VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000008/2026
74	D-CMP/47285/2026 CMP/1748/2026	BHARATI DASH VS GADADHARA SARAN	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) EC/0000021/2025
75	D-CMP/45719/2026 CMP/1749/2026	M/S. 3818/ PRABASH CHANDRA MISHRA, BHUBANESWAR VS M/S. MAHANADI COALFIELDS LIMITED, BURLA, SAMBALPUR	PRASANNA KUMAR MISHRA VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000024/2025
76	D-CMP/46971/2026 CMP/1750/2026	ASHOK KUMAR PATI VS KANAK DURGA GOVT . HIGH SCHOOL ,BALIBIL ,JAJPUR	CHANDRAKANTA NAYAK VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000198/2022
77	D-CMP/47718/2026 CMP/1751/2026	SUBHADIPTA CHOUDHURY @ CHAUDHURY VS ASHOK KUMAR DHAL	JYOTI RANJAN DEO VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000016/2022
78	D-CMP/47272/2026 CMP/1752/2026	LAXMI BARIK VS CH. LAXMI NARAYAN NAYAK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000131/2015
79	D-CONTC/47490/2026 CONTC/7022/2026	LALITA BISWAL VS GAURAV SHIVAJI ISALWAR, COLLECTOR, BOLANGIR	SAROJANANDA MISHRA VS	// () //

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80	D-CONTC/47491/2026 CONTC/7023/2026	UPASANA DUNG DUNG VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
81	D-CONTC/47493/2026 CONTC/7024/2026	GOURAV KUMAR SOREN VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
82	D-CONTC/47494/2026 CONTC/7025/2026	DISCO NAIK VS GUHA POONAM TAPAS KUMAR, I.A.S., COMMNR. CUM SECY. TO GOVT. HANDLOOM, TEXTILE AND HANDICRAFTS DEPT.	ADV. VS	// 0 //
83	D-CONTC/47497/2026 CONTC/7026/2026	NIBEDITA PRADHAN VS GUHA POONAM TAPAS KUMAR, I.A.S., COMMNR. CUM SECY. TO GOVT. HANDLOOM, TEXTILE AND HANDICRAFTS DEPT.	ADV. VS	// 0 //
84	D-CONTC/47498/2026 CONTC/7027/2026	TUSHAR KANT TAKRI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
85	D-CONTC/47500/2026 CONTC/7028/2026	GURU CHARAN VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
86	D-CONTC/47501/2026 CONTC/7029/2026	GAGAN BIHARI NAYAK VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR	ADV. VS	// 0 //
87	D-CONTC/47502/2026 CONTC/7030/2026	MOHENDRA NATH TUDU VS GUHA POONAM TAPAS KUMAR, IAS	AMIYA KUMAR CHHATOI VS	// 0 //
88	D-CONTC/47503/2026 CONTC/7031/2026	SACHIN KUMAR PATEL VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
89	D-CONTC/47504/2026 CONTC/7032/2026	NAKHETRA MALINI PATTNAIK VS DR.N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/47505/2026 CONTC/7033/2026	JOGESWAR SINGH VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
91	D-CONTC/47523/2026	BABITA BAGARTY	TRILOCHAN NANDA	//

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	CONTC/7034/2026	VS PADMANAV SAMANTRAY, SUB COLLECTOR, TITILAGARH	VS	0 //
92	D-CONTC/47557/2026 CONTC/7035/2026	ROHIT KUMAR SAHU VS VINAYTOSH MISHRA, IPS, D.G. AND I.G. OF POLICE, ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
93	D-CONTC/47571/2026 CONTC/7036/2026	PRATIVA PAIKARAY VS SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR	BISHNU PRASAD SARANGI VS	// 0 //
94	D-CONTC/45137/2026 CONTC/7037/2026	CHATURBHUJA MALLIK VS N.STHIRUMALA NAYAK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA	JAYASHREE BISWAL VS	// 0 //
95	D-CONTC/47587/2026 CONTC/7038/2026	SANTI LATA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
96	D-CONTC/47650/2026 CONTC/7039/2026	PRASANTA KUMAR DEHURY VS P.ANVESHA REDDY, IAS, COMM. OF EXCISE, ODISHA	ADV. VS	// 0 //
97	D-CONTC/47652/2026 CONTC/7040/2026	BISWAMBAR SAHOO VS P.ANVESHA REDDY, IAS, COMM. OF EXCISE, ODISHA	ADV. VS	// 0 //
98	D-CONTC/46535/2026 CONTC/7041/2026	MIHIR TRIPATHY VS MS. ASWATHY S,IAS,PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	HAREKRUSHNA DASH VS	// 0 //
99	D-CONTC/47688/2026 CONTC/7042/2026	PRAVASINI BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
100	D-CONTC/47696/2026 CONTC/7043/2026	SANTOSH KUMAR BEHERA VS DR.PABITRA MOHAN SAMAL, OSJS, PRINCIPAL SECRETARY LAW DEPARTMENT,ODISHA	ADV VS	// 0 //
101	D-CONTC/47697/2026 CONTC/7044/2026	DHANURJAYA MOHARANA VS KASTURI SHA, IAS, SUB COLLECTOR, KALAHANDI	SAMEER KUMAR DAS VS	// 0 //
102	D-CONTC/47699/2026 CONTC/7045/2026	PRAVATI NAIK VS	ADV VS	// 0

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103	D-CONTC/47821/2026 CONTC/7046/2026	PRASANTA KUMAR SWAIN, OES-I, (SB), DISTRICT EDUCATION OFFICER, KEONJHAR BANSIDHAR MOHANTY VS	ADV. VS	// // 0
104	D-CONTC/47824/2026 CONTC/7047/2026	DR.N THIRUMALA NAIK, IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA PRIYANKA PRIYADARSHINI VS	SIDHANT DWIBEDI VS	// // 0
105	D-CONTC/47825/2026 CONTC/7048/2026	HEMAKANTA SAY, IAS, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ JAGADISH CHANDRA DAS VS	ADV. VS	// // 0
106	D-CONTC/47826/2026 CONTC/7049/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT.,ODISHA SANJULATA SAHOO VS	ADV. VS	// // 0
107	D-CONTC/47827/2026 CONTC/7050/2026	PURNENDU BHUSHAN VERMA, REGIONAL PROVIDENT FUND COMMISSIONER,EPFO BHUBANESWAR PRAHALAD BARIK VS	ADV. VS	// // 0
108	D-CONTC/42238/2026 CONTC/7051/2026	DR.N THIRUMALA NAIK, IAS,COMMNR. CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA PRASANTA KUMAR PADHI VS	ADV. VS	// // 0
109	D-CONTC/46309/2026 CONTC/7052/2026	NIYATI PATTNAIK,DIRECTOR,HIGHER SECONDARY EDUCATION,ODISHA BICHITRANANDA SAHOO VS	ADV. VS	// // 0
110	D-CONTC/47553/2026 CONTC/7053/2026	ASHUTOSH KULKARNI, I.A.S. MANORANJAN SUBUDHI VS	ADV. VS	// // 0
111	D-CONTC/47702/2026 CONTC/7054/2026	DATTATRAYA BHAIR SAHEB SINDHE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK GAURAV KUMAR SAHU VS	ADV. VS	// // 0
112	D-CONTC/47704/2026 CONTC/7055/2026	SONALI PATTANAYAK, OAS, TAHASILDAR, BARGARH TAPAN KUMAR BHUYAN VS	ADV. VS	// // 0
113	D-CONTC/47705/2026 CONTC/7056/2026	RAJARSHI CHAKMA, EPFO, ZONAL AND REGIONAL OFFICE, ODISHA MAA BINAPANI PANI PANCHAYAT ,CHHATRAPUR VS	ADV. VS	// // 0
		HITESH KUMAR SAHOO, SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION,BHADRAK		//

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114	D-CONTC/47738/2026 CONTC/7057/2026	LAXMIKANTA PRADHAN VS VINAYTOSH MISHRA, IPS	ADV. VS	// ()
115	D-CONTC/47743/2026 CONTC/7058/2026	CHINMAYEE SETHI VS BALAMUKUNDA BHUYAN, IAS	ADV. VS	// ()
116	D-CONTC/47753/2026 CONTC/7059/2026	NIRANJAN PRADHAN VS SOBHA SHARMA, I.A.S	ADV. VS	// ()
117	D-CONTR/30006/2026 CONTR/13/2026	SARASWATI PRADHAN VS PRIYABRATA ROUT, I.I.C., ITAMATI P.S., NAYAGARH	ADV. VS	/ /0 ()
118	D-CRLA/24360/2026 CRLA/963/2026	DHIRENDRA ADJUAD VS STATE OF ODISHA	RAJIB RATH VS	SINDHIKELA PS /105 /2024 A.D.J.,TITILAGARH(Balangir) ST/0000024/2025
119	D-CRLA/30514/2026 CRLA/964/2026	GUDU @ ADARSH KARAN NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /105 /2026 A.D.J.,KEONJHAR(Kendujhar) Spl/0000013/2026
120	D-CRLA/7794/2026 CRLA/965/2026	M/S. ORISSA SPONGE IRON AND STEEL LTD. VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI	SOHAN MISHRA VS	/ /0 ()
121	D-CRLA/30764/2026 CRLA/966/2026	MOTILAL BAG VS STATE OF ODISHA	PUJARANI MUDULI VS	JAGDALPUR /23 /2017 A.D.J.,PADAMPUR(Bargarh) Spl/0000053/2017
122	D-CRLA/27069/2026 CRLA/967/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	COLLIERY /279 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000049/2020
123	D-CRLLP/8541/2025 CRLLP/83/2026	CENTRAL BUREAU OF INVESTIGATION VS PURUSOTTAM MOHANTY	SARTHAK NAYAK VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000014/2013
124	D-CRLMA/30446/2026 CRLMA/121/2026	UNION OF INDIA(NIA) VS GOPI@RAJANIKANTA BEHERA	SANTOSH KUMAR MUND, SPECIAL PUBLIC PROSECUTOR, NAB, Bhubaneswar VS	NAB,Bhubaneswar /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000210/2024
125	D-CRLMA/25627/2026	VICTIM/ INFORMANT	SIVA SANKAR CHAINI	FATEGARH /249 /2026

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	CRLMA/122/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHAPUR(Nayagarh) GR/0000235/2026
126	D-CRLMA/30513/2026 CRLMA/123/2026	THOKCHAM HEMANTA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	RASGOBINDPUR /391 /2026 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000378/2026
127	D-CRLMC/29510/2026 CRLMC/3749/2026	SUMITRA BEHURA@SUMITRA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKI /115 /2020 J.M.F.C.,AUL(Kendrapara) GR/0000205/2020
128	D-CRLMC/18334/2026 CRLMC/3750/2026	UMA CHARAN PRADHANI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	BALLIGUDA /385 /2025 ASST. SESSIONS JUDGE (STC), PHULBA GR/0000071/2025
129	D-CRLMC/30299/2026 CRLMC/3751/2026	SURENDRA SAHANI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PHIRINGIA /67 /2018 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000002/2019
130	D-CRLMC/28898/2026 CRLMC/3752/2026	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SARASWATI SENAPATI VS	DHAMNAGAR /205 /2018 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000404/2018
131	D-CRLMC/30495/2026 CRLMC/3753/2026	POOJA MISHRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /135 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001348/2023
132	D-CRLMC/30561/2026 CRLMC/3754/2026	SONU BHOL@ABHISEKA BISWAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /248 /2019 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) Spl/0000076/2019
133	D-CRLMC/28911/2026 CRLMC/3755/2026	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SARASWATI SENAPATI VS	DHAMNAGAR /208 /2018 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000408/2018
134	D-CRLMC/29440/2026 CRLMC/3756/2026	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	RAJESH PRADHAN VS	BADACHANA /198 /2017 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000318/2024
135	D-CRLMC/24611/2026 CRLMC/3757/2026	SAIRO BANO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	DHANUPALI /43 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000256/2024
136	D-CRLMC/30832/2026 CRLMC/3758/2026	SUMANTA PARIDA @ MAHANTA VS	RAKESH KUMAR MALLICK VS	GOBINDAPUR /60 /2018 J.M.F.C.(III),CUTTACK(Cuttack)

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137	D-CRLMC/30851/2026 CRLMC/3759/2026	STATE OF ODISHA BABULI KUAMR SWAIN @ BABULI KUMAR SWAIN VS	SANJIT MISHRA VS	GR/0001068/2018 PURI TOWN /70 /2025 S.D.J.M.,PURI(Puri)
138	D-CRLMC/30788/2026 CRLMC/3760/2026	STATE OF ODISHA BAISAKHI SAHA VS	SOUMYA JYOTI BISWAL VS	GR/0000174/2025 EOW,BHUBANESWAR /8 /2026 PRESIDING OFFICER, O.P.I.D.COURT,BE
139	D-CRLMC/21391/2026 CRLMC/3761/2026	STATE OF ODISHA NETRANANDA JAL VS	JYOTIRMAYA SAHOO VS	CT/0000008/2026 MELCHHAMUNDA /122 /2024 SPECIAL JUDGE (POCSO), BARGARH(B
140	D-CRLMC/30598/2026 CRLMC/3762/2026	STATE OF ODISHA DINABANDHU SAMANTARAY VS	BYOMAKESH TRIPATHY VS	Spl/0000022/2024 KANAS /49 /2019 S.D.J.M.,PURI(Puri)
141	D-CRLMC/30890/2026 CRLMC/3763/2026	STATE OF ODISHA TITUA SAMAL@PRIYARANJAN SETHI VS	APARESH BHOI VS	GR/0000867/2019 BANSADA /285 /2022 SPECIAL JUDGE,BHADRAK(Bhadrak)
142	D-CRLMC/31102/2026 CRLMC/3764/2026	STATE OF ODISHA JAY GOURAV PANDA VS	PRAVASH CHANDRA JENA VS	Spl/0000160/2022 / /0 J.M.F.C.,JALESWAR(Baleshwar)
143	D-CRLMC/30554/2026 CRLMC/3765/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	ICC/0000069/2024 ANGUL TOWN /453 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
144	D-CRLMC/31105/2026 CRLMC/3766/2026	STATE OF ODISHA ABM@ABINASH MALLICK VS	AMIT KUMAR PATRA VS	GR/0000679/2026 BORIGUMMA /22 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(
145	D-CRLMC/31066/2026 CRLMC/3767/2026	STATE OF ODISHA NABEEN MAJHI@ NABIN MAJHI VS	MANGU NANDY VS	CT/0000052/2026 JHARIGAM /196 /2024 SPECIAL JUDGE(POCSO), NABARANGP
146	D-CRLMC/30455/2026 CRLMC/3768/2026	STATE OF ODISHA JAVED AKHTAR VS	ARUNA NAYAK VS	TR/0000061/2024 / /0 (
147	D-CRLMC/30050/2026 CRLMC/3769/2026	STATE OF ODISHA MANTU@SANJAY KUMAR DAS VS	SOUMYA JYOTI BISWAL VS	// CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000182/2026

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148	D-CRLMP/30582/2026 CRLMP/1707/2026	RANJIT KUMAR DAS VS STATE OF ODISHA	SISIRA PANIGRAHI VS	//0 0 //
149	D-CRLMP/30915/2026 CRLMP/1708/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
150	D-CRLMP/29893/2026 CRLMP/1709/2026	CHILD WELFARE COMMITTEE BALANGIR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
151	D-CRLMP/30682/2026 CRLMP/1710/2026	CHOUDHARY DWARIKANATH DAS VS STATE OF ODISHA	SHREYANSH RAJGURU VS	//0 0 //
152	D-CRLMP/30980/2026 CRLMP/1711/2026	INDRAMANI SAHOO VS STATE OF ODISHA	BHARAT SWAROOP SHARMA VS	PALLAHARA /336 /2026 0 //
153	D-CRLREV/30850/2026 CRLREV/784/2026	KHIRASINDHU BAG VS STATE OF ODISHA	AMIT KUMAR NATH VS	TITILAGARH /84 /2006 A.D.J.,TITILAGARH(Balangir) CRA/0000009/2025
154	D-CRLREV/30448/2026 CRLREV/785/2026	SAGAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /93 /2026 PRINCIPAL MAGISTRATE CUM JUV.JUS Juv.C.T./0000009/2026
155	D-EXP/45195/2026 EXP/156/2026	BHASKAR CHANDRA GOCHHAYAT VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
156	D-FAO/47115/2026 FAO/1012/2026	KARUNAKAR GOCHHAYAT VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000160/2018
157	D-FAO/47436/2026 FAO/1013/2026	PABITRA MOHAN SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000163/2022
158	D-MACA/46660/2026 MACA/995/2026	KAMALA SAHU VS PALEJA SHABIRBHAI IBRAHIMBHAI	DEBASISH SAMAL VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000113/2025
159	D-MACA/47032/2026	NITYANANDA ROUT	BISHNU BRATA SINGH	//

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	MACA/996/2026	VS RABINDRA BAG	VS	3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000250/2019
160	D-MATA/47061/2026 MATA/343/2026	SMRUTI RANJAN MAHAPATRA VS SUJATA DAS	RABINDRANATAH BARIK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000260/2024
161	D-MATA/47161/2026 MATA/344/2026	SHUBHALAXMI SATAPATHY VS MANOJ KUMAR MISHRA	TRILOCHAN DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000493/2022
162	D-OTAPL/39624/2026 OTAPL/22/2026	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE , BHUBANESWAR VS M/S. KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, BHUBANESWAR	UMESH CHANDRA SAHOO (JR. S.C.) VS	// () //
163	D-RSA/42893/2026 RSA/513/2026	SHAKTIMAYEE TRIPATHY @ PANDA VS BIPLABI SANGRAM KESHARI PANDA	SUSHANT KUMAR PRADHAN (3) VS	// A.D.J.,ATHAGARH(Cuttack) Mat/0000002/2025
164	D-RSA/45810/2026 RSA/514/2026	SARASWATI MOHARANA VS SUBHASIS KAR	RAMAKANT MOHANTY, SR. ADV. VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000119/2023
165	D-RSA/47142/2026 RSA/515/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000017/2023
166	D-RSA/43719/2026 RSA/516/2026	KOLAKA LACHHANA VS PATIKA DURGA RAO	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJA RFA/0000011/2024
167	D-RSA/44617/2026 RSA/517/2026	LABANYA DAS VS ASHOK SAHU	SATYANARAYAN MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000040/2024
168	D-RVWPET/45760/2026 RVWPET/229/2026	BANAMALAI SAHOO VS CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SATYENDRA NARAYAN MOHAPATRA VS	// () //
169	D-TRP(C)/47392/2026 TRP(C)/319/2026	ANAMERI DUNG DUNG @ MERI MAJHI VS RASHMIKANTA DHANGADA MAJHI	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000041/2025
170	D-TRPCRL/30858/2026 TRPCRL/83/2026	SAJANI BISWAL VS	SANJIT MISHRA VS	BARIPADA TOWN /542 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(N

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171	D-WA/45465/2026 WA/1363/2026	STATE OF ODISHA STATE OF ODISHA VS ANIL KUMAR BHANJDEO	PRABIR KUMAR RAY,A.G.A VS	CT/0000970/2026 // 0 //
172	D-WA/45466/2026 WA/1364/2026	STATE OF ODISHA VS JAYDEB ADIK	PRABIR KUMAR RAY,A.G.A VS	// 0 //
173	D-WA/45467/2026 WA/1365/2026	STATE OF ODISHA VS NIRMALA KUMAR NATH	PRABIR KUMAR RAY,A.G.A VS	// 0 //
174	D-WA/45469/2026 WA/1366/2026	STATE OF ODISHA VS PRADEEP KUMAR RAY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
175	D-WA/45796/2026 WA/1367/2026	STATE OF ODISHA VS HIMANSHU SHEKHAR PARHI	SASWAT DAS,A.G.A VS	// 0 //
176	D-WA/46153/2026 WA/1368/2026	EXECUTIVE ENGINEER,CUTTACK INVESTIGATION DIVISION,JOBRA,CUTTACK VS JITENDRA KUMAR DAKUA	SATYABRATA MOHANTY,A.G.A VS	// 0 //
177	D-WA/46158/2026 WA/1369/2026	STATE OF ODISHA VS SATISH CHANDRA RAY	SASWAT DAS,A.G.A VS	// 0 //
178	D-WA/46156/2026 WA/1370/2026	EXECUTIVE ENGINEER CUTTACK INVESTIGATION DIVISION JOBRA , CUTTACK VS ADWAIT KUMAR MOHANTY	SATYABRATA MOHANTY,A.G.A VS	// 0 //
179	D-WA/46159/2026 WA/1371/2026	EXECUTIVE ENGINEER CUTTACK INVESTIGATION DIVISION JOBRA CUTTACK VS JAGANNATH PRADHAN	SATYABRATA MOHANTY,A.G.A VS	// 0 //
180	D-WA/41831/2026 WA/1372/2026	UCO BANK, KOLKATA VS SURENDRANATH PANDA	BIBEKANANDA UDGATA VS	// 0 //
181	D-WA/43866/2026 WA/1373/2026	DIRECTOR GENERAL, CISF, CENTRAL INDUSTRIAL SECURITY FORCE, NEW DELHI VS BHARAT CHANDRA MAHI	DIPTI RANJAN BHOKTA (CENTRAL GOVT. COUNSEL) VS	// 0 //

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182	D-WP(C)/47352/2026 WP(C)/33005/2026	RAMA JENA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
183	D-WP(C)/47389/2026 WP(C)/33006/2026	RAJ KUMAR MEHER VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
184	D-WP(C)/47393/2026 WP(C)/33007/2026	URMILA KUMARI SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
185	D-WP(C)/46605/2026 WP(C)/33008/2026	DILLIP KUMAR BAG VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
186	D-WP(C)/47394/2026 WP(C)/33009/2026	ABHIJIT SHAH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
187	D-WP(C)/47396/2026 WP(C)/33010/2026	DHABALESWAR CHITA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
188	D-WP(C)/46947/2026 WP(C)/33011/2026	RABINDRA KUMAR BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/47399/2026 WP(C)/33012/2026	OM PRAKASH CHHAPOLIA VS DISTRICT REGISTRAR, CUTTACK	MANAS RANJAN BAUG VS	// 0 //
190	D-WP(C)/47334/2026 WP(C)/33013/2026	GITANJALI SETHY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
191	D-WP(C)/46950/2026 WP(C)/33014/2026	RAMA NATH NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
192	D-WP(C)/47336/2026 WP(C)/33015/2026	RITASHREE DALAI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
193	D-WP(C)/46900/2026	RAMESH CHANDRA MOHANTY	SATYAJIT SAMAL	//

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	WP(C)/33016/2026	VS	VS	0
		TPCODL, BBSR		//
194	D-WP(C)/47024/2026	RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//
	WP(C)/33017/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/47451/2026	ASHOK BEHARI SINGH	GOURI MOHAN RATH	//
	WP(C)/33018/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/47578/2026	SANTANU KUMAR DEHURY	KRISHNA CHANDRA SAHU	//
	WP(C)/33019/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/47038/2026	SURENDRA TANTI	NEELAKANTHA PANDA	//
	WP(C)/33020/2026	VS	VS	0
		COLLECTOR, KORAPUT		//
198	D-WP(C)/47437/2026	KARTIK KUMAR BARIK	KISHORE KUMAR MISHRA	//
	WP(C)/33021/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/47690/2026	MONALISHA NAYAK	SUDHIR KUMAR MALLICK	//
	WP(C)/33022/2026	VS	VS	0
		SUB-REGISTRAR, HARABHANGA		//
200	D-WP(C)/47059/2026	BHANUJIRAO PATTNAIK	RAMDAS ACHARY	//
	WP(C)/33023/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/47698/2026	SUBHASIS NAYAK	SUDHIR KUMAR MALLICK	//
	WP(C)/33024/2026	VS	VS	0
		SUB-REGISTRAR, HARABHANGA		//
202	D-WP(C)/45100/2026	ASIT SAMANTRAY	BHABANI SANKAR DAS	//
	WP(C)/33025/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/47536/2026	ASHIS KUMAR NAYAK	SMITA RANJAN PATNAIK	//
	WP(C)/33026/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/47062/2026	AKRURA BEHERA	RAMDAS ACHARY	//
	WP(C)/33027/2026	VS	VS	0

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205	D-WP(C)/45425/2026 WP(C)/33028/2026	STATE OF ODISHA PERI RADHA VS GOVERNMENT OF INDIA	SAMEER KUMAR DAS VS	// // 0 //
206	D-WP(C)/47109/2026 WP(C)/33029/2026	SANTILATA PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
207	D-WP(C)/47270/2026 WP(C)/33030/2026	INDRAJIT BARIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
208	D-WP(C)/47623/2026 WP(C)/33031/2026	BISWAJIT MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
209	D-WP(C)/40185/2026 WP(C)/33032/2026	MANORANJAN DAS VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
210	D-WP(C)/47401/2026 WP(C)/33033/2026	SUSAMA TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
211	D-WP(C)/47744/2026 WP(C)/33034/2026	GEETANJALI NAYAK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
212	D-WP(C)/47402/2026 WP(C)/33035/2026	MANAS RANJAN ROUTRAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
213	D-WP(C)/47293/2026 WP(C)/33036/2026	AMAR BALLAV SAHU VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
214	D-WP(C)/47327/2026 WP(C)/33037/2026	CHITTARANJAN TARASIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
215	D-WP(C)/47408/2026 WP(C)/33038/2026	PREMASILA PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

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216	D-WP(C)/47769/2026 WP(C)/33039/2026	ABHIJEET SINGH TIRIA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
217	D-WP(C)/47867/2026 WP(C)/33040/2026	DIGANTA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/47420/2026 WP(C)/33041/2026	SANJIB KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/47345/2026 WP(C)/33042/2026	GURUCHARAN MISHRA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
220	D-WP(C)/47470/2026 WP(C)/33043/2026	NARMADA DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
221	D-WP(C)/47617/2026 WP(C)/33044/2026	GANESH PRADHAN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
222	D-WP(C)/46805/2026 WP(C)/33045/2026	SUBRATA KUMAR RATHA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
223	D-WP(C)/47209/2026 WP(C)/33046/2026	ANIMA PRADHAN VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
224	D-WP(C)/47645/2026 WP(C)/33047/2026	D.V. BISWANATH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
225	D-WP(C)/44777/2026 WP(C)/33048/2026	MOCHIRAM JENA VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
226	D-WP(C)/47626/2026 WP(C)/33049/2026	NAKULA DORA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
227	D-WP(C)/44830/2026	MIR SABIR	JAGAMOHAN PATTANAIK	//

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	WP(C)/33050/2026	VS PRINCIPAL CHIEF COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
228	D-WP(C)/47619/2026 WP(C)/33051/2026	KAKARI BHASKAR RAO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
229	D-WP(C)/47360/2026 WP(C)/33052/2026	HEMANTA KUMAR MOHARANA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
230	D-WP(C)/47210/2026 WP(C)/33053/2026	MUROLILAL BHITO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
231	D-WP(C)/47213/2026 WP(C)/33054/2026	SATYA RANJAN NAIK @ SATYARANJAN NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
232	D-WP(C)/47224/2026 WP(C)/33055/2026	BHANUMATI BEHERA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
233	D-WP(C)/47343/2026 WP(C)/33056/2026	SADHURAM HANTAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
234	D-WP(C)/47239/2026 WP(C)/33057/2026	KUMUDA RANJAN JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
235	D-WP(C)/46596/2026 WP(C)/33058/2026	DEBASMITA SAHOO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
236	D-WP(C)/47215/2026 WP(C)/33059/2026	PRAVAT KUMAR MAHAPATRA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
237	D-WP(C)/47440/2026 WP(C)/33060/2026	NAINIKA TIYU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
238	D-WP(C)/47341/2026 WP(C)/33061/2026	LIPSA MAHAPATRA VS	SANJIB MOHANTY VS	// 0

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239	D-WP(C)/47446/2026 WP(C)/33062/2026	STATE OF ODISHA BIDYADHAR NAYAK VS	GOURI MOHAN RATH VS	// // 0
240	D-WP(C)/47216/2026 WP(C)/33063/2026	STATE OF ODISHA JAGABANDHU PRADHAN VS	SHIBANI SAMARPITA OJHA VS	// // 0
241	D-WP(C)/45781/2026 WP(C)/33064/2026	STATE OF ODISHA SAGARIKA JENA VS	ASUTOSH ROUT VS	// // 0
242	D-WP(C)/47538/2026 WP(C)/33065/2026	UNION OF INDIA M/S B.I.INFRASTRUCTURE LLP, CUTTACK VS	DWARIKA PRASAD MOHANTY VS	// // 0
243	D-WP(C)/47613/2026 WP(C)/33066/2026	THE SUB REGISTRAR, NUAPADA, CUTTACK KARTIKESWAR BARIKO VS	KANANBALA ROY CHOUDHURY VS	// // 0
244	D-WP(C)/46812/2026 WP(C)/33067/2026	STATE OF ODISHA NILACHAL TRIPATHY VS	DIPTI RANJAN BHOKTA VS	// // 0
245	D-WP(C)/47219/2026 WP(C)/33068/2026	STATE OF ODISHA BARSHA AGARWALA VS	SHIBANI SAMARPITA OJHA VS	// // 0
246	D-WP(C)/46125/2026 WP(C)/33069/2026	STATE OF ODISHA SARAT KUMAR BEHERA VS	SIDDHARTH SAHU VS	// // 0
247	D-WP(C)/47221/2026 WP(C)/33070/2026	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	SHIBANI SAMARPITA OJHA VS	// // 0
248	D-WP(C)/46356/2026 WP(C)/33071/2026	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS	SMITA RANJAN PATNAIK VS	// // 0
249	D-WP(C)/46391/2026 WP(C)/33072/2026	STATE OF ODISHA SUBIR SANKAR SAHOO VS	SHIBANI SAMARPITA OJHA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/47232/2026 WP(C)/33073/2026	ANUKUL CHANDRA MOHANTY VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
251	D-WP(C)/47614/2026 WP(C)/33074/2026	LALIT KADRAKA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
252	D-WP(C)/43081/2026 WP(C)/33075/2026	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI VS RAMA CHANDRA BEHERA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/47126/2026 WP(C)/33076/2026	BIJAY KUMAR DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
254	D-WP(C)/46534/2026 WP(C)/33077/2026	TAPAN KUMAR MAJHI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
255	D-WP(C)/33466/2026 WP(C)/33078/2026	SRIKANTA DASH VS COLLECTOR, NAYAGARH	AKSHAYA KUMAR NAYAK VS	// 0 //
256	D-WP(C)/46781/2026 WP(C)/33079/2026	ANUBRATA BARA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// 0 //
257	D-WP(C)/47227/2026 WP(C)/33080/2026	SANGEETA NISHIKA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
258	D-WP(C)/44953/2026 WP(C)/33081/2026	PANCHANAN ROUT VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
259	D-WP(C)/47121/2026 WP(C)/33082/2026	KAMINI TUDU VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
260	D-WP(C)/47521/2026 WP(C)/33083/2026	M/S BISWANATH JEWELLERY, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SACHITRA KUMAR DAS VS	// 0 //
261	D-WP(C)/46803/2026	DEBI PRASAD SUBUDHI	SHIBANI SAMARPITA OJHA	//

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	WP(C)/33084/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47522/2026 WP(C)/33085/2026	M/S. PRASANTA ENTERPRISERS, BHUBANESWAR VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SACHITRA KUMAR DAS VS	// 0 //
263	D-WP(C)/46976/2026 WP(C)/33086/2026	ASHIS KUMAR PATTNAIK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
264	D-WP(C)/47203/2026 WP(C)/33087/2026	ARPITA DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
265	D-WP(C)/39420/2026 WP(C)/33088/2026	RAVIKANT DAGA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
266	D-WP(C)/47615/2026 WP(C)/33089/2026	PANDI DEBAKAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
267	D-WP(C)/47416/2026 WP(C)/33090/2026	JANMEJAY PATTNAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
268	D-WP(C)/47083/2026 WP(C)/33091/2026	M/S.DURGA FILING STATION, BALASORE VS THE COMMISSIONER OF CT AND GST, CUTTACK	SABYASACHI PANDA VS	// 0 //
269	D-WP(C)/47252/2026 WP(C)/33092/2026	PADMALAYA MOHAPATRA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
270	D-WP(C)/47616/2026 WP(C)/33093/2026	RAJENDRA BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
271	D-WP(C)/47298/2026 WP(C)/33094/2026	JAGANNATH GOUDA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
272	D-WP(C)/47228/2026 WP(C)/33095/2026	ALPANA PRAMANIK VS	SHIBANI SAMARPITA OJHA VS	// 0

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273	D-WP(C)/47574/2026 WP(C)/33096/2026	STATE OF ODISHA RATIKANTA SATAPATHY VS	BIDYADHAR MANSING VS	// // 0
274	D-WP(C)/47253/2026 WP(C)/33097/2026	STATE OF ODISHA MANJEET KUMAR TRIPATHY VS	PRASANNA KUMAR BEHERA VS	// // 0
275	D-WP(C)/47230/2026 WP(C)/33098/2026	STATE OF ODISHA PRAJNA PARAMITA SAHOO VS	SHIBANI SAMARPITA OJHA VS	// // 0
276	D-WP(C)/41221/2026 WP(C)/33099/2026	STATE OF ODISHA BALAJI PRASAD DASH VS	SANTOSH CHANDRA ATABUDHI VS	// // 0
277	D-WP(C)/45794/2026 WP(C)/33100/2026	THE COLLECTOR CUM DIRECTOR OF DISTRICT WELFARE, MALKANGIRI ODISHA ROLLER SKATING ASSOCIATION, BHUBANESWAR VS	SOUMYA JYOTI BISWAL VS	// // 0
278	D-WP(C)/47259/2026 WP(C)/33101/2026	ROLLER SKATING FEDERATION OF INDIA, CHANDIGARH BASANTI SWAIN VS	ANSHUMAN DAS VS	// // 0
279	D-WP(C)/47407/2026 WP(C)/33102/2026	STATE OF ODISHA MADHUMITA PRUSTY VS	MAHENDRA KUMAR SAHOO VS	// // 0
280	D-WP(C)/47233/2026 WP(C)/33103/2026	STATE OF ODISHA SUNIL KUMAR BEHERA VS	SHIBANI SAMARPITA OJHA VS	// // 0
281	D-WP(C)/47307/2026 WP(C)/33104/2026	STATE OF ODISHA SANJAY KUMAR JENA VS	PRASANNA KUMAR BEHERA VS	// // 0
282	D-WP(C)/46565/2026 WP(C)/33105/2026	STATE OF ODISHA DR.GAYATRI SANDHIBIGRAHA VS	SANGRAM SENAPATI VS	// // 0
283	D-WP(C)/47685/2026 WP(C)/33106/2026	STATE OF ODISHA ANIRUDHA SINGH VS	KALANDI CHARAN SAHOO VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/47377/2026 WP(C)/33107/2026	SUSHANTI SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
285	D-WP(C)/42062/2026 WP(C)/33108/2026	SHARA BANU VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// 0 //
286	D-WP(C)/46726/2026 WP(C)/33109/2026	PRATAP KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
287	D-WP(C)/45752/2026 WP(C)/33110/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	PRASANA KUMAR BEHERA VS	// 0 //
288	D-WP(C)/46438/2026 WP(C)/33111/2026	M/S BASUDEV LOGISTICS, JAGATSINGHPUR VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ADHIRAJ MOHANTY VS	// 0 //
289	D-WP(C)/40878/2026 WP(C)/33112/2026	ORAJAKA PATRICK CHIZOROM@PATRICK CHIZOROM ORAJAKA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
290	D-WP(C)/45762/2026 WP(C)/33113/2026	ASHOK KUMAR NATH VS STATE OF ODISHA	PRASANA KUMAR BEHERA VS	// 0 //
291	D-WP(C)/46626/2026 WP(C)/33114/2026	N.RAMA PRAVA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
292	D-WP(C)/47122/2026 WP(C)/33115/2026	M/S RAMESH CHANDRA SAUNTA VS THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA	MADAN MOHAN DAS VS	// 0 //
293	D-WP(C)/47144/2026 WP(C)/33116/2026	SANTILATA BISWAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
294	D-WP(C)/47577/2026 WP(C)/33117/2026	NAGEN KUMAR PADHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
295	D-WP(C)/45886/2026	RAMESH KUMAR AGRAWALLA	SAROJA KANTA SAMAL	//

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	WP(C)/33118/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47130/2026	SATYAJIT HOTA	NARESH CHANDRA JENA	//
	WP(C)/33119/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/47200/2026	HIMNASHU SEKHAR PANI	SAILABALA JENA	//
	WP(C)/33120/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/47261/2026	SALESTIN LAKRA	SUBHASREE MOHANTY	//
	WP(C)/33121/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47069/2026	RAJLUXMI SAI DEO	SUBHAM AGRAWAL	//
	WP(C)/33122/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/47257/2026	SAGARIKA PARIDA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/33123/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/47258/2026	DHANESWAR SAY	SUBHASREE MOHANTY	//
	WP(C)/33124/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/47030/2026	BHABANI PRASAD MISHRA	SIBASIS SAMANTARAY	//
	WP(C)/33125/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/41173/2026	SK.TAHER ALLI	PRAVAT RANJAN SUTAR	//
	WP(C)/33126/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/47066/2026	SIMANCHAL SAHOO	DEBA PRASAD MISHRA	//
	WP(C)/33127/2026	VS COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
305	D-WP(C)/47425/2026	STEEL AUTHORITY OF INDIA LIMITED, SUNDARGARH	RUPESH KUMAR KANUNGO	//
	WP(C)/33128/2026	VS MARY GORETI LAKRA	VS	0 //
306	D-WP(C)/47205/2026	PRAVAKANTA MAJHI	SHIBANI SAMARPITA OJHA	//
	WP(C)/33129/2026	VS	VS	0

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307	D-WP(C)/45883/2026 WP(C)/33130/2026	STATE OF ODISHA THE CHIEF SECRETARY, GOVERNMENT OF ODISHA,BHUBANESWAR VS RATNAKAR ROUT	SONAK MISHRA, A.S.C VS	// // 0 //
308	D-WP(C)/47627/2026 WP(C)/33131/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
309	D-WP(C)/46269/2026 WP(C)/33132/2026	M/S ABS ENGINEERING AND DEVELOPERS, KENDRAPARA VS CHIEF COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR	SUBRAT SATPATHY VS	// 0 //
310	D-WP(C)/47204/2026 WP(C)/33133/2026	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
311	D-WP(C)/46322/2026 WP(C)/33134/2026	PRASANNA BHOL VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
312	D-WP(C)/46818/2026 WP(C)/33135/2026	KARPNA RAJESWAR PATRO @ K. RAJESWAR PATRO VS STATE BANK OF INDIA	DHANANJAYA MUND VS	// 0 //
313	D-WP(C)/47064/2026 WP(C)/33136/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
314	D-WP(C)/48032/2026 WP(C)/33137/2026	HARAPRIYA DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
315	D-WP(C)/47886/2026 WP(C)/33138/2026	ARUNA KUMAR MISHRA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
316	D-WP(C)/47095/2026 WP(C)/33139/2026	KESHAB CHANDRA JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
317	D-WP(C)/47570/2026 WP(C)/33140/2026	PARSHURAM MARTHA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //

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318	D-WP(C)/47132/2026 WP(C)/33141/2026	PRATAP KISHORE NAYAK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
319	D-WP(C)/48132/2026 WP(C)/33142/2026	KUSAL CHANDRA HIAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/46944/2026 WP(C)/33143/2026	NIRANJAN BEHERA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
321	D-WP(C)/47885/2026 WP(C)/33144/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
322	D-WP(C)/45224/2026 WP(C)/33145/2026	MEERA SAHOO VS DIRECTOR OF HANDICRAFTS AND COTTAGE INDUSTRIES, BHUBANESWAR	RAMAKANTA NAYAK VS	// 0 //
323	D-WP(C)/47429/2026 WP(C)/33146/2026	DEEPAK PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
324	D-WP(C)/47439/2026 WP(C)/33147/2026	JAGANNATH MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
325	D-WP(C)/45284/2026 WP(C)/33148/2026	PRADEEP KUMAR BHOL VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
326	D-WP(C)/47133/2026 WP(C)/33149/2026	RAMESH CHANDRA DAS VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
327	D-WP(C)/47165/2026 WP(C)/33150/2026	AUTHORISED OFFICER, BANK OF INDIA, JAYADEV VIHAR, BHUBANESWAR VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ANSHURAM MISHRA VS	// 0 //
328	D-WP(C)/46040/2026 WP(C)/33151/2026	PRASANNA SAHOO VS COLLECTOR, PURI	KARUNAKAR GAYA VS	// 0 //
329	D-WP(C)/45623/2026	RAMANI CHETTI	DR.DABBEERU V RAMANA RAO	//

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	WP(C)/33152/2026	VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/46951/2026	SASEE BHOOSAN PATTANAYAK	AKHAND	//
	WP(C)/33153/2026	VS	VS	0
		ODISHA INFORMATION COMMISSION		//
331	D-WP(C)/48169/2026	AKHAYA KUMAR PRADHAN	DURGESH NARAYAN RATH	//
	WP(C)/33154/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/47179/2026	BISWANATH DASH	DEEPAK KUMAR PANI	//
	WP(C)/33155/2026	VS	VS	0
		SECURITIES AND EXCHANGE BOARD OF INDIA, MUMBAI		//
333	D-WP(C)/47601/2026	SITA SAHU	BRAJA MOHAN SARANGI	//
	WP(C)/33156/2026	VS	VS	0
		CHAIRMAN, STA, CUTTACK		//
334	D-WP(C)/47679/2026	NAMITA MISHRA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/33157/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/47882/2026	DEBARCHAN THAKUR	SHASHIBHUSAN BISWAL	//
	WP(C)/33158/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/47021/2026	RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//
	WP(C)/33159/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/47658/2026	SIBA PRASAD PANDA	SAROJ KUMAR PADHY	//
	WP(C)/33160/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/47329/2026	ANJANA SAMAL	SANGRAM JENA	//
	WP(C)/33161/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/47025/2026	JATIA SAHU	AMIT PRASAD BOSE	//
	WP(C)/33162/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/47884/2026	HEMSAGAR NAG	SHASHIBHUSAN BISWAL	//
	WP(C)/33163/2026	VS	VS	0

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341	D-WP(C)/47714/2026 WP(C)/33164/2026	STATE OF ODISHA RABINDRA PATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
342	D-WP(C)/47355/2026 WP(C)/33165/2026	STATE OF ODISHA HARISH CHANDRA DAS ADHIKARI VS	DURGA PRASAD JENA VS	// // 0
343	D-WP(C)/42803/2026 WP(C)/33166/2026	STATE OF ODISHA DILLIP MANDAL @ DILLIP KUMAR MANDAL VS	SATYA NARAYAN MISHRA VS	// // 0
344	D-WP(C)/47331/2026 WP(C)/33167/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK PRAHALLAD KHATUA VS	MANOJA KUMAR KHUNTIA VS	// // 0
345	D-WP(C)/47728/2026 WP(C)/33168/2026	STATE OF ODISHA BIKASHA KUMAR PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
346	D-WP(C)/47027/2026 WP(C)/33169/2026	STATE OF ODISHA RAJESH KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
347	D-WP(C)/47244/2026 WP(C)/33170/2026	STATE OF ODISHA SHANTILATA DASH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
348	D-WP(C)/44284/2026 WP(C)/33171/2026	STATE OF ODISHA SK. MOHAMMED AKHLAQUE VS	SAMEER KUMAR DAS VS	// // 0
349	D-WP(C)/47374/2026 WP(C)/33172/2026	STATE OF ODISHA BAPINA NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
350	D-WP(C)/47099/2026 WP(C)/33173/2026	STATE OF ODISHA DULAR SINGH MAJHI VS	BIKRAM CHANDRA GHADEI VS	// // 0
351	D-WP(C)/47515/2026 WP(C)/33174/2026	STATE OF ODISHA INDRAJIT PANDA VS	AMITABH MISHRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/47240/2026 WP(C)/33175/2026	PUSPALATA NAYAK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
353	D-WP(C)/47255/2026 WP(C)/33176/2026	PRATIBODH ACHARYA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	D-WP(C)/47418/2026 WP(C)/33177/2026	TAPAN KUMAR ROUTRAY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
355	D-WP(C)/47243/2026 WP(C)/33178/2026	TARAKANTA JAL VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
356	D-WP(C)/47552/2026 WP(C)/33179/2026	DILESWARI SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
357	D-WP(C)/47561/2026 WP(C)/33180/2026	HRUSHIKESH ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
358	D-WP(C)/47564/2026 WP(C)/33181/2026	SURENDRA KUMAR DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
359	D-WP(C)/47843/2026 WP(C)/33182/2026	SARITA BARPANDA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
360	D-WP(C)/48127/2026 WP(C)/33183/2026	SCHOOL MANAGING COMMITTEE OF KUNJABIHARI UPPER PRIMARY SCHOOL,, JALAPUR VS STATE OF ODISHA	TARAKANTA KUMAR MISHRA VS	// 0 //
361	D-WP(C)/47565/2026 WP(C)/33184/2026	SARAT CHANDRA DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
362	D-WP(C)/47566/2026 WP(C)/33185/2026	SUDHANSU SEKHAR PATTANAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
363	D-WP(C)/47817/2026	JAYARAM KHILLA	AVIJIT PATNAIK	//

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	WP(C)/33186/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/47568/2026	BIJAYA KUMAR RANASINGH	BHABANI SANKAR DAS	//
	WP(C)/33187/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/47424/2026	MANOJ KUMAR PATTNAIK	ABHILASH MISHRA	//
	WP(C)/33188/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/47569/2026	PRADIP KUMAR BISWAL	BHABANI SANKAR DAS	//
	WP(C)/33189/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/47033/2026	KIRANMALA RATH	AUROVIND PATTNAIK	//
	WP(C)/33190/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/47634/2026	JYOTSHNARANI MOHANTY	DILLIP KUMAR MOHAPATRA	//
	WP(C)/33191/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/47802/2026	BIRENDRA CHHATRIA	NIRANJAN BISWAL	//
	WP(C)/33192/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/48073/2026	BISWA RANJAN SAHOO	LAMBIT SENAPATI	//
	WP(C)/33193/2026	VS UNION OF INDIA	VS	0 //
371	D-WP(C)/47687/2026	AVIMANYU PALEI	GAJENDRANATH ROUT	//
	WP(C)/33194/2026	VS INDIAN OIL CORPORATION LIMITED	VS	0 //
372	D-WP(C)/47635/2026	LAHARIBALA PATTANAIK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/33195/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/47746/2026	MANAGING COMMITTEE OF CHANDPUR-MAHESWAR HIGH SCHOOL, JAJPUR	KUNAL KUMAR SWAIN	//
	WP(C)/33196/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/47207/2026	RASMI RANJAN PAIK	SHIBANI SAMARPITA OJHA	//
	WP(C)/33197/2026	VS	VS	0

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375	D-WP(C)/47241/2026 WP(C)/33198/2026	STATE OF ODISHA GAJANAN PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
376	D-WP(C)/47117/2026 WP(C)/33199/2026	STATE OF ODISHA SHYAM SUNDAR PRADHAN VS	DWARIKA PRASAD MOHANTY VS	// // 0
377	D-WP(C)/47212/2026 WP(C)/33200/2026	PRAVAKAR NAYAK AKRURA NAYAK VS	PRADEEP KUMAR MOHANTY VS	// // 0
378	D-WP(C)/47596/2026 WP(C)/33201/2026	STATE OF ODISHA BIRABAR BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0
379	D-WP(C)/47556/2026 WP(C)/33202/2026	STATE OF ODISHA RAJENDRA SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
380	D-WP(C)/48130/2026 WP(C)/33203/2026	STATE OF ODISHA ORISSA METALIKS PVT.LTD., KOLKATA VS	ALOK RANJAN MOHANTY VS	// // 0
381	D-WP(C)/47516/2026 WP(C)/33204/2026	STATE OF ODISHA BIJAYALAXMI SAHOO VS	AMITABH MISHRA VS	// // 0
382	D-WP(C)/47447/2026 WP(C)/33205/2026	STATE OF ODISHA ALOK KUMAR BISOYI VS	PAMI RATH VS	// // 0
383	D-WP(C)/47356/2026 WP(C)/33206/2026	STATE OF ODISHA DEBENDRA KUMAR SAHOO VS	LAXMIKANTA TRIPATHY VS	// // 0
384	D-ABLAPL/27676/2026 ABLAPL/11632/2026	STATE OF ODISHA SANATAN MALLIK @ MALLICK VS	BHABANI SANKAR MISHRA VS	// // 0
385	D-ABLAPL/30386/2026 ABLAPL/11633/2026	STATE OF ODISHA PANDURANG GOVIND TODKAR VS UNION OF INDIA(CBI)	SATYA PRAKASH SATAPATHY VS	// // 0 0 //

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386	D-ABLAPL/30362/2026 ABLAPL/11634/2026	PIKUN MISHRA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TIRTOL /366 /2026 () //
387	D-ABLAPL/30418/2026 ABLAPL/11635/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HALDAR VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	MOTU /93 /2024 () //
388	D-ABLAPL/29274/2026 ABLAPL/11636/2026	JAGABANDHU JENA @ MANTU VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHANDARIPOKHARI /455 /2026 () //
389	D-ABLAPL/30420/2026 ABLAPL/11637/2026	RANJIT SAHU VS STATE OF ODISHA	MONOMOY BASU VS	CHANDIPUR /56 /2026 () //
390	D-ABLAPL/29563/2026 ABLAPL/11638/2026	RAHUL MALIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	ABHAYACHANDPUR /279 /2026 () //
391	D-ABLAPL/30432/2026 ABLAPL/11639/2026	GOLAPI RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /163 /2023 () //
392	D-ABLAPL/30435/2026 ABLAPL/11640/2026	SONU PANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /218 /2025 () //
393	D-ABLAPL/30469/2026 ABLAPL/11641/2026	BENUDHAR DEEP VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /172 /2026 () //
394	D-ABLAPL/29747/2026 ABLAPL/11642/2026	MOTI HUSSAIN @ BABULU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /463 /2025 () //
395	D-ABLAPL/29856/2026 ABLAPL/11643/2026	KRISHNA PRADHAN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KUMBHARAPARA /414 /2026 () //
396	D-ABLAPL/29881/2026 ABLAPL/11644/2026	BASUDEV SA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /382 /2026 () //
397	D-ABLAPL/30580/2026	TUMANATH MAJHI	SAROJ KUMAR PADHY	NANDAPUR /46 /2020

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	ABLAPL/11645/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/30444/2026 ABLAPL/11646/2026	PANU @ RAJA BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /320 /2026 () //
399	D-ABLAPL/29930/2026 ABLAPL/11647/2026	SANJU@SANJAY BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAPARA /205 /2023 () //
400	D-ABLAPL/29932/2026 ABLAPL/11648/2026	PRASANTA NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /485 /2026 () //
401	D-ABLAPL/30645/2026 ABLAPL/11649/2026	BASUDEV PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR ROAD /546 /2026 () //
402	D-ABLAPL/30651/2026 ABLAPL/11650/2026	DEBAN ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /13 /2026 () //
403	D-ABLAPL/29951/2026 ABLAPL/11651/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MARINE PST TALCHUA /195 /2026 () //
404	D-ABLAPL/30653/2026 ABLAPL/11652/2026	ARUNA KUMAR SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /400 /2026 () //
405	D-ABLAPL/28628/2026 ABLAPL/11653/2026	DR. DILLIP KUMAR MOHANTY VS STATE OF ODISHA	JAGADISH JENA VS	/ /0 () //
406	D-ABLAPL/29962/2026 ABLAPL/11654/2026	NISHIKANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /201 /2026 () //
407	D-ABLAPL/30654/2026 ABLAPL/11655/2026	TAPU@TAPAN PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KANAS /225 /2026 () //
408	D-ABLAPL/29980/2026 ABLAPL/11656/2026	MURALIDHAR BEHERA @ MURALI VS	PRAVASH CHANDRA JENA VS	FATEGARH /325 /2026 ()

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409	D-ABLAPL/30656/2026 ABLAPL/11657/2026	STATE OF ODISHA SATYANARAYAN SWAIN VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
410	D-ABLAPL/30022/2026 ABLAPL/11658/2026	STATE OF ODISHA SUDHIR PRADHAN VS	SATYA SHIVA DASH VS	// JARADA /290 /2026 ()
411	D-ABLAPL/30657/2026 ABLAPL/11659/2026	STATE OF ODISHA ASHOK PRADHAN@ASHOK KUMAR VS	JAYADEBA BEHERA VS	// RANPUR /332 /2026 ()
412	D-ABLAPL/30029/2026 ABLAPL/11660/2026	STATE OF ODISHA GHASIRAM HANTAL VS	SANGRAM KESHARI ROUT VS	// SUNABEDA /169 /2026 ()
413	D-ABLAPL/30660/2026 ABLAPL/11661/2026	STATE OF ODISHA PRAMILA NAYAK VS	PARTHA SARATHI DAS VS	// BARIPADA TOWN /542 /2026 ()
414	D-ABLAPL/30163/2026 ABLAPL/11662/2026	STATE OF ODISHA BULU @ BALLABHA @ BALLHABH SAMAL VS	CHEERA RANJAN SATAPATHY VS	// CHOUDWAR /635 /2026 ()
415	D-ABLAPL/30677/2026 ABLAPL/11663/2026	STATE OF ODISHA BHAKTA SETHI VS	PREETAM MISHRA VS	// BAUNISUNI /178 /2026 ()
416	D-ABLAPL/30714/2026 ABLAPL/11664/2026	STATE OF ODISHA TARANI JENA @ KALIA VS	ARIJEET MISHRA VS	// PATTAMUNDAI /374 /2026 ()
417	D-ABLAPL/30721/2026 ABLAPL/11665/2026	STATE OF ODISHA ABHIJIT DAS VS	ARIJEET MISHRA VS	// JAJPUR ROAD /539 /2026 ()
418	D-ABLAPL/30277/2026 ABLAPL/11666/2026	STATE OF ODISHA DIBESH KUMAR BEHERA @ DIBESH BEHERA VS	BHARATI DASH VS	// / /0 ()
419	D-ABLAPL/27299/2026 ABLAPL/11667/2026	STATE OF ODISHA SURYAKANTA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /418 /2026 () //

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420	D-ABLAPL/30724/2026 ABLAPL/11668/2026	SHIVAM SENAPATI @ SIBAM SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /209 /2025 () //
421	D-ABLAPL/27551/2026 ABLAPL/11669/2026	VIKI BENIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NARAYANPATNA /71 /2026 () //
422	D-ABLAPL/30728/2026 ABLAPL/11670/2026	AKASH MAHANANDIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /70 /2026 () //
423	D-ABLAPL/30737/2026 ABLAPL/11671/2026	TRILOCHAN THATI @ NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /7 /2022 () //
424	D-ABLAPL/30839/2026 ABLAPL/11672/2026	GOPAL CHANDRA DHAL VS STATE OF ODISHA	DEBASNAN DAS VS	BINJHARPUR /447 /2026 () //
425	D-ABLAPL/30762/2026 ABLAPL/11673/2026	SAMIR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	JALESWAR /146 /2026 () //
426	D-ABLAPL/30789/2026 ABLAPL/11674/2026	ASMITA DEY VS STATE OF ODISHA	BISHAL BAIVAB VS	/ /0 () //
427	D-ABLAPL/30792/2026 ABLAPL/11675/2026	AMIR KUMAR SETHY VS STATE OF ODISHA	BISHAL BAIVAB VS	/ /0 () //
428	D-ABLAPL/29574/2026 ABLAPL/11676/2026	MANORAJAN RUPA @ MANORANJAN RUPA @ MANU RUPA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KHANDAPARA /283 /2026 () //
429	D-ABLAPL/29602/2026 ABLAPL/11677/2026	SOUMYA RANJAN SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDANPUR /211 /2026 () //
430	D-ABLAPL/29184/2026 ABLAPL/11678/2026	PRASANTA KUMAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KHUNTUNI /287 /2026 () //
431	D-ABLAPL/26353/2026	PAWAN KHANNA	SUCHISMITA SARANGI	CYBER CRIME AND ECO. OFFENCE, CU

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	ABLAPL/11679/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29983/2026 ABLAPL/11680/2026	ALOK SAMAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARANGA /450 /2026 () //
433	D-ABLAPL/30359/2026 ABLAPL/11681/2026	BISHAL BISWAS VS STATE OF ODISHA	PRATAP KESHARI DEO VS	MALGODOWN /65 /2025 () //
434	D-ABLAPL/30275/2026 ABLAPL/11682/2026	SYED YASHIR NAWAZ VS STATE OF ODISHA	SIDDHANT MOHANTY VS	BHARATPUR PS /812 /2026 () //
435	D-ABLAPL/28191/2026 ABLAPL/11683/2026	AMRIT KUMAR MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MADHUPATNA /370 /2026 () //
436	D-ABLAPL/30278/2026 ABLAPL/11684/2026	DEBADATTA PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GONDIA /418 /2026 () //
437	D-ABLAPL/28230/2026 ABLAPL/11685/2026	SUMITRA SETHI @ SONALI SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /199 /2026 () //
438	D-ABLAPL/28244/2026 ABLAPL/11686/2026	MADAN MALLICK @ MADAN MALIK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
439	D-ABLAPL/28265/2026 ABLAPL/11687/2026	TIKAN PARIDA @ SRIMANTA KUMAR PARIDA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /355 /2026 () //
440	D-ABLAPL/30616/2026 ABLAPL/11688/2026	GANESH DALEI VS STATE OF ODISHA	DEEPAK PANDA VS	SEA BEACH /307 /2026 () //
441	D-ABLAPL/30367/2026 ABLAPL/11689/2026	SUDHAKAR PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANANTPUR /262 /2026 () //